

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 13.07.2023**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 2902 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Pritam Prajapati Vs. Akash Singhal Resolution Professional for Earth Infrastructure Ltd.	Nikhil Jha
<b>2.</b>	I.A. No. 2901 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Employees Provident Fund Organisation Vs. Vandana Garg & Anr.	Vandana Garg
<b>3.</b>	I.A. No. 2903 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Emta Coal Ltd. Vs. L & T Finance Ltd. & Anr.	Animesh Kumar
<b>4.</b>	I.A. No. 2941 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Bank of Baroda Vs. Shree Rajasthan Syntex Ltd.	Anubha Singh
<b>5.</b>	I.A. No. 2946 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Bank of Baroda Vs. Shree Rajasthan Syntex Ltd.	Anubha Singh
<b>6.</b>	I.A. No. 2924 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Jitendra Palande Interim Resolution Professional Tarang Export Pvt. Ltd. Vs. Shri Guru Containers	Shikhil Shiv

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**By order**  
**-sd/-**  
**Assistant Registrar**